

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE BECHU KURIAN THOMAS

THURSDAY, THE 30<sup>TH</sup> DAY OF APRIL, 2020/10TH VAISAKHA, 1942

W.P(C) TMP NO.227 OF 2020

PETITIONER:

1. UNITED DEMOCRATIC ELECTRICAL EMPLOYEES FRONT  
(A JOINT BARGAINING COUNCIL RECOGNIZED BY STATUTE)  
REPRESENTED BY ITS GENERAL SECRETARY K.C.RAJAN AGED 57,  
S/O BALAN, JYOTHISH, NADUVATHOOR, KOYLANDY  
KOZHIKODE - 673620.

2. SHIBU.V, AGED 45,5/0 VELAYUDHAN, THOTTUMPULLY HOUSE.  
THENARI.P.O ELAPPULLY VILLAGE, PALAKKAD TALUK,  
PALAKKAD- 678622

3. SURESH KUMAR. V, AGED 53, KALAYAM KURICHI  
VEEDU, KAZHIVOOR.P.O  
KANJIRAMKULAM, THIRUVANANTHAPURAM.  
PRESENTLY WORKING AS OVERSEER

4. LIDSON RAJ .D.S.AGED 49,  
S/O DAVY, THAMARAVILA PUTHENVEEDU,  
AMARAVILA.P.O, CHENGAL VILLAGE,  
NEYATTINKARA TALUK, THIRUVANATHAPURAM.  
PRESENTLY WORKING AS LINE MAN ELECTRICAL SECTION  
KALLIYOOR, THIRUVANANTHAPURAM.

5. SURESH.P AGED 41,5S/0 SREEKUMARAN.P,  
PULAYANKONATHU MEKKUMKARA  
VEEDU.THOTTUMPURAM, PACHA, NANNIYODE,  
NEDUMANGAD TALUK, THIRUVANATHAPURAM PRESENTLY WORKING  
AS LINE MAN ELECTRICAL SECTION CHELARI, MALAPPURAM.

6. SREEKUMAR.B AGED 46, S/OBHASKARAN NAIR,  
CHENGAZHIKATHU VEEDU, ANCHALUMMOOD PERINAD.P.O

KOLLAM.691601( PRESENTLY WORKING AS SENIOR ASSISTANT,  
ELECTRICAL CIRCLE,KSEB POWER HOUSE,KOLLAM)

BY ADV. SRI.M.KIRANLAL

RESPONDENTS

1. STATE OF KERALA REPRESENTED BY SECRETARY,  
FINANCE DEPARTMENT,  
SECRETARIAT, THIRUVANANTHAPURAM PIN-695001

2. THE KERALA STATE ELECTRICITY BOARD LIMITED,  
VYDYUTHI BHAVAN, PATTOM PALACE POST,  
THIRUVANANTHAPURAM-695 004,  
REPRESENTED BY ITS CHAIRMAN.

3. THE SECRETARY, KERALA STATE ELECTRICITY BOARD  
LIMITED, VYDYUTHI BHAVAN,  
PATTOM PALACE POST, THIRUVANANTHAPURAM-695 004

R1 BY SRI. T.S. SYAM PRASANTH GP  
R2 AND R3 BY SC FOR KSEB

THIS WRIT PETITION (CIVIL) TMP HAVING COME UP FOR ORDERS ON  
30.04.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

**BECHU KURIAN THOMAS**

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W.P (C) TMP No.227 of 2020  
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Dated this the 30<sup>th</sup> day of April, 2020

**ORDER**

In this writ petition, petitioners are challenging Ext.P3 order issued by the Kerala State Electricity Board Limited dated 24.04.2020. The said order is based upon the Government Order No.46/2020 dated 23.04.2020, which is the order that I had stayed on 28.04.2020 in W.P (C) TMP No.182/2020 and connected cases.

Since the basis of Ext.P3 has already been stayed by this Hon'ble Court, Ext.P3 has no legs to stand and the same is also liable to be stayed. Accordingly, I stay Ext.P3 for a period of two months.

Needless to say that since all orders deferring payment of salary has already been stayed by this Court, payment of salary has to be carried out by the KSEB, in accordance with law without any delay.

Post this case along with W.P(C) TMP No.182/2020 and other connected cases.

**BECHU KURIAN THOMAS  
JUDGE**

APPENDIX

PETITIONERS' EXHIBITS

EXHIBIT P1: A TRUE COPY OF THE RELEVANT PAGES OF THE  
MEMORANDUM OF SETTLEMENT DATED 17/02/2016

EXHIBIT P2: A TRUE COPY OF THE ORIGINAL CERTIFICATE OF  
REGISTRATION OF TRADE UNION DATED 01/01/2003 ISSUED BY THE  
REGISTRAR OF TRADE UNIONS

EXHIBIT P3: A TRUE COPY OF THE ORDER DATED 24/04/2020  
ISSUED BY THE KSEB

EXHIBIT P4: A TRUE COPY OF THE ORDER DATED 23/04/2020  
ISSUED BY THE FINANCE DEPARTMENT

EXHIBIT P5 A TRUE COPY OF THE SALARY SLIP OF THE 2ND  
PETITIONER:

EXHIBIT P6\_A TRUE COPY OF THE LETTER DATED 30.03.2020 SENT  
BY THE HON MINISTER FOR ELECTRICITY

EXHIBIT P7 A TRUE COPY OF THE REPLY SENT BY THE PRESIDENT  
UDEEF